COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 187 OF 2015

Dated : 18th February, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tamilnadu Generation & Distribution Corpn. Ltd. & Ors. …Appellant(s)
Versus
M/s. B & G Solar Pvt. Ltd. & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

Learned counsel for the State Commission is not present. We need the assistance of the counsel for the State Commission. We fail to understand why the State Commissions do not ensure that their counsel remain present in this Tribunal to assist us.

List the matter for hearing on ***09.03.2016***. We expect the State Commission to ensure that its counsel remains present on the next date of hearing to assist us. Learned counsel are directed to serve a copy of this order on the State Commission.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk